

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.11.2024

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7496 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1008 of 2023	Atul Nathalal Patel Vs. Manish Pardasani & Ors.	Raghav Kakkar

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